

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6330
ANSWERED ON:05.05.2015
PRE-PAID MOBILE SERVICES IN J & K AND NER
Vanaroja Smt. R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken a decision with regard to pre-paid mobile phone services in Jammu and Kashmir, Assam and other North-Eastern States;
- (b) if so, the details thereof;
- (c) whether the Government is considering to add few norms in the existing subscriber verification process;
- (d) if so, the details thereof;
- (e) whether the Government is also considering to approve the pre- paid mobile services in the three telecom circles with some riders, including restrictions on some frontier pocket and sensitive areas where there is presence of militant groups; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes Madam. The Government has extended the permission for providing prepaid mobile phone services in Jammu and Kashmir, Assam and North East Service Areas for a period of two years w.e.f. 01.04.2015 as per the instructions dated 31.03.2015 issued by Govt. of India, Department of Telecommunications.

(c) to (f): No Madam, the pre-paid mobile services in Jammu & Kashmir, Assam and North East service areas have been extended as per the existing guidelines issued by the Department of Telecommunications on 20.01.2010 for the verification and issue of mobile connections.